

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 19.12.2019

NOTICE

Take notice that the following matters Adjourned on 18.12.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	18.12.2019	13.01.2020
2.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs.	18.12.2019	14.01.2020
3.	Comp. App. (AT) No. 249-250 of 2019	Asha Kiran. Vs. Union of India. With	18.12.2019	13.01.2020
4.	Comp. App. (AT) No. 251-252 of 2019	AAkanksha Bawa. Vs. Union of India.	18.12.2019	13.01.2020
5.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association & Ors. Vs. CCI & Ors. With	18.12.2019	30.01.2020
6.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M & Ors. With	18.12.2019	30.01.2020
7.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA & Ors. Vs. CCI & Ors. With	18.12.2019	30.01.2020
8.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA & Ors. Vs. CCI & Ors.	18.12.2019	30.01.2020

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By Order

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Registrar